

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/90(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES KOLKATA WEST BENGAL IN THE MATTER OF NEWLINE TRADECOM PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearance (via video conferencing/physically)**

Mr. Ajay Choubey, Adv. ] For the Petitioner  
Mrs. Hema Mukherjee, Adv. ]  
Mrs. P. Panja, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15<sup>th</sup> July, 2024**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**